

Item-17

M.A.1492/2005 in  
O.A.564/2003

9.8.2005


Present: Shri Anand Singh, proxy for Shri S.Rajan, counsel for the applicant.


Shri T.C.Gupta, counsel for the respondents.

M.A.1492/2005 in

Learned counsel for respondents states that they shall complete the necessary process to comply with the directions of this Tribunal within one month. In the interest of justice, allowed as prayed.

M.A. is disposed of.

  
(S.K. Malhotra)  
Member(A)

  
(V.S. Aggarwal)  
Chairman

/dkm/